## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

HE HEARING HELD ON 09.02.2018 AT 10.30 AN
CA No.99/252/HDB/2018
Doctor Blue Bio Tech (India) Private Limited
Doctor Blue Bio Tech (India) Private Limited
Registrar of Companies, Hyderabad
252

## **Counsel for Petitioner(s):**

Г	Name of the Co	unsel(s)	Designation	E-mail & Telephone No.	Signature
	SAURABH	PODDAR	.PCS	Sawyabh Poddor 19776 gmoil. Com. 958/186260	S. Podda

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## **ORDER**

Heard Mr.Sourabh Poddar, learned PCS for the Petitioner.

Interim orders passed by separate order, post the case after 3 weeks

Post the case for final hearing on 02<sup>nd</sup> March 2018.

member (Jeu)

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